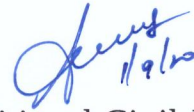


**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 02.09.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
HEARING	HEARING
1. FDP. 1/2013	EX. 18/2013
2. O.S. 1264/2014	O.S. 332/2010
3. O.S. 378/2015	O.S. 586/2009
4. O.S. 310/2016	O.S. 256/2013
5. O.S. 642/2019	O.S. 1186/2018
6. O.S. 1044/2019	O.S. 42/2020
7. O.S. 1166/2019	O.S. 88/2020
8. O.S. 1494/2019	O.S. 618/2020
9. O.S. 602/2020	O.S. 620/2020
10. O.S. 606/2020	O.S. 648/2020
EVIDENCE	EVIDENCE
11. O.S. 1152/2007	O.S. 78/2011
12. O.S. 628/2010	O.S. 1128/2013
13. O.S. 262/2011	O.S. 1418/2013
14. O.S. 760/2012	O.S. 1760/2013
15. O.S. 1376/2013	O.S. 218/2013



I Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.08.2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF IIND ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU

CAUSE LIST DATED: 02.09.2020

1ST SESSION AT 11.AM TO 2.00 PM	2ND SESSION AT 2.45 PM TO 5.45 PM
ARGUMENTS	HEARING
1) O.S Mis. 6/2017	16) O.S 850/2014
HEARING	17) O.S 1226/2014
2) O.S 1376/2019	18) O.S 1388/2014
3) O.S 464/2020	19) O.S 1398/2014
4) O.S 792/2006	20) O.S 1410/2014
5) O.S 1022/2006	21) O.S 166/2015
6) O.S 1236/2008	22) O.S 814/2015
7) O.S 8/2010	23) O.S 1048/2015
8) O.S 914/2010	24) O.S 1418/2015
9) O.S 28//2011	25) O.S 1068/2016
10) O.S 498/2011	26) O.S 246/2019
11) O.S 148/2013	27) O.S 248/2019
12) O.S 598/2013	28) O.S 1538/2019
13) O.S 678/2013	29) O.S 1716/2019
14) O.S 904/2013	30) O.S 672/2020
15) O.S 314/2014	

Sd/
IInd Addl Civil Judge,
Bengaluru Rural District, Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 27.07.2020 issued by Hon'ble High Court of Karnataka.

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 605/2011 (HEARING) IA/1/2011		B.R RATHNA Vs SATHISH PAI	K. VARADARAJAN
2	O.S. 753/2012 (HEARING)		MUNICHIKKAMMA Vs RAJANNA	B.S. KRISHNA MURTHY
3	O.S. 901/2012 (HEARING) IA/1/2012		N. RAMESH Vs N. JAYARAMA	K. V. VENKATESH
4	O.S. 625/2014 (HEARING) IA/1/2014		S. RAMACHANDRA Vs CHIEF SECRETARY TO GOVERNMENT OF KARANTAKA	A. V. SRINIVAS
5	O.S. 1365/2014 (HEARING) IA/1/2014 IA/2/2014		INNOVATIVE TELESERVICES Vs Y. L. NAGAVAMSHI	SUDEEP V. C.
6	O.S. 1491/2015 (HEARING) IA/1/2015		CLEAN CITY ESTATES LTD REP G.S.MURALI KRISHNAN Vs SRINIVASA	M.K.SHIVARAM
7	O.S. 867/2017 (HEARING) IA/1/2017		GOVINDAPPA Vs ALWYN M M MEDINA	BSS
8	O.S. 979/2017 (HEARING) IA/1/2017		MANJUNATH C Vs MANJULA T	B RANGASWAMY
9	O.S. 633/2018 (HEARING) IA/1/2018 IA/2/2018		H.S SHANTHAMMA Vs THE BANGALORE DEVELOPMENT AUTHORITY REP BY ITS COMMISSIONER	K. SHIVASHANKAR
10	O.S. 133/2019 (HEARING) IA/1/2019		RITA E M Vs PWCAOA, PROVIDENT WELWORTH CITY APARTMENTS OWNERS ASSOCIATION REP BY SHANTHA GOWDA H B	NITIN A M AND ASSOCIATES
11	O.S. 1079/2019 (HEARING) IA/1/2019		ABDUL MAJIT KHAN Vs N. RAJAPPA	L. MALLIKARAJUNA
12	O.S. 1095/2019 (HEARING) IA/1/2019		N. SRINIVASA REDDY Vs A.H. SHOAI B MOHAMMED	V. VIJAYASHEKARA GOWDA
13	O.S. 1379/2019 (HEARING) IA/1/2019 IA/2/2019 IA/3/2019		PEARL COMMUNITY ONE DEVELOPERS OVT LTD REP BY CHRISLYN CARDOZA Vs ECO HARMONY REP BY PRASOB LOUIS PANAVILAKAATH ALIAS PRASOB KUMAR	C.K. DHARANEESHWARAN

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1643/2019 (HEARING) IA/1/2019		CLN PROPERTIES PRIVATE LIMITED REP BY AMIT DANGI Vs M. SOMASHEKAR	C.K NANDAKUMAR
15	O.S. 1645/2019 (HEARING) IA/1/2019		T.V.S. RAJASHEKAR Vs K.NARAYANAPPA	V. CHANDRAKANTHAN
16	O.S. 1307/2007 (EVIDENCE.) IA/1/2007		K. V. RAMAIAH Vs H. R. RAMAMURTHY	RAJKUMAR
17	O.S. 1831/2007 (EVIDENCE.) IA/1/2007		MOHAMMED AAMIR JAN Vs HONNAMMA	L. KRISHNA REDDY
18	O.S. 1117/2008 (EVIDENCE.) IA/1/2008		MOHAMMED YOUSUFF Vs SAJEEDA	H. R. ANANTHAKRISHNAMURTHY
19	O.S. 1787/2013 (EVIDENCE.) IA/1/2013		GANESH Vs GOWRAMMA	RAJESH GOWDA
20	O.S. 879/2014 (EVIDENCE.) IA/1/2014		G. H. RAMACHANDRA Vs KAMALAMMA	AMARBABU.M
21	O.S. 1203/2014 (EVIDENCE.) IA/1/2014		RAJAMMA Vs KEMPAHANUMAIAH	S.V.SRINIVASAN
22	O.S. 1297/2014 (EVIDENCE.) IA/1/2014		MUNIGANGAMMA Vs G.C.NARAYANAPPA	CHALAPATHY AND SRINIVAS
23	O.S. 1337/2014 (EVIDENCE.) IA/1/2014		JEEYAR EDUCATION TRUST Vs MUDDEGOWDA	V. SANJAY KRISHNA
24	O.S. 1345/2014 (EVIDENCE.) IA/1/2014		K. SUDHAKAR REDDY Vs VENKATESH	Y. N. RAMANNA
25	O.S. 1381/2014 (EVIDENCE.) IA/1/2014		VENKATAMMA Vs R. MAMATHA	H. M. GOPAL
26	O.S. 343/2010 (ARGUMENTS) IA/1/2010		NARAYANAGOWDA Vs D. VENKATEGOWDA	C. RAJANNA and ANR.
27	O.S. 591/2011 (ARGUMENTS) IA/1/2011		SHOBHA GOWDA Vs G.K MURTHY	BA RAVIRAJ and ASSOCIATES
28	O.S. 811/2013 (ARGUMENTS) IA/1/2013		NARAYANAMMA Vs G. UDHAYA SURIYAN	T. M. CHOWDA REDDY
29	O.S. 1205/2016 (ARGUMENTS) IA/1/2016		LALITHA NAGARAJAN REP K M PRADEEP Vs NIRMALA	Nagaiah

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	O.S. 407/2019 (ORDERS.) IA/1/2019		VIMAL JAIN Vs NEELAKANTAPPA	H.R PRAVEEN KUMAR
31	O.S. 1047/2013 (JUDGEMENT) IA/1/2013 IA/2/2013 IA/3/2013		CHAITHRA REPTD BY THIMMARAYAPPA Vs LAKSHMAMMA	DHARMAPAL AND LAKSHMIKANTH.K
32	O.S. 539/2020 (A.D.R) IA/1/2020		G SANTHOSH KUMAR Vs D. NANDA KUMAR	VINAY KUMAR M.C
33	O.S. 657/2020 (CALL ON) IA/1/2020		SAHANA S Vs SUDHA D S	PRASHANTH
Cases listed below are adjourned due to Covid 19				
34	O.S. 71/2019 (HEARING) IA/1/2019	03-09-2020	S V V MURTHY Vs P LAKSHMINARAYANA	H S D ASSOCIATES
35	O.S. 72/2019 (HEARING) IA/1/2019	03-09-2020	PRASANNA V MURTHY Vs P LAKSHMINARAYANA	H S D ASSOCIATES
36	O.S. 73/2019 (HEARING) IA/1/2019	03-09-2020	SUMANA ARUN Vs P LAKSHMINARAYANA	H S D ASSOCIATES
37	O.S. 74/2019 (HEARING) IA/1/2019	03-09-2020	NAGARAJ M Vs P LAKSHMINARAYANA	H S D ASSOCIATES
38	O.S. 75/2019 (HEARING) IA/1/2019	03-09-2020	ANITHA MADHUSUDHAN Vs P LAKSHMINARAYANA	H S D ASSOCIATES
39	O.S. 327/2020 (HEARING) IA/1/2020 IA/2/2020	03-09-2020	AGNES Vs VIBINA B.V	T. MANJUNATHA REDDY
40	O.S. 197/2014 (STEPS) IA/1/2014 IA/2/2014	13-10-2020	NAGAMMA Vs KENCHAPPA	H.M.MUKUNDA AND OTHERS
41	O.S. 1057/2014 (STEPS)	13-10-2020	WAZEER KHAN Vs N. REVANNA	V.B.SHIVA KUMAR
42	O.S. 1521/2014 (STEPS) IA/1/2014 IA/2/2014	13-10-2020	PARVATHAMMA Vs GIDDAPPA	S.S.A
43	O.S. 189/2015 (STEPS) IA/1/2015	13-10-2020	GEETHA Vs MUNIANJANAPPA	C RANGASWAMY
44	O.S. 687/2019 (STEPS) IA/1/2019	13-10-2020	SRIDEVI PROPERTIES REP BY J KRISHNA CHAITANYA VARMA Vs SIDDAMMA	NAGESH.V.R

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	O.S. 1053/2015 (SUMMONS) IA/1/2015 IA/2/2015	13-10-2020	AUSTIN J. THOMAS Vs SREENIVASA	V.RAMESHA BABU
46	O.S. 1285/2015 (SUMMONS) IA/1/2015	13-10-2020	MAHENDRA KUMAR Vs MAHALAKSHMI	ABIJITH M.M,
47	O.S. 403/2018 (SUMMONS) IA/1/2018	13-10-2020	LALITHAMMA Vs VALAYUDHAN	A.M. SURYA PRAKASH
48	O.S. 551/2018 (SUMMONS) IA/1/2018	13-10-2020	SHIVANNA Vs PADMANABHA ALIAS SWAMY	N. A MADHUSUDHAN
49	O.S. 556/2018 (SUMMONS) IA/1/2018	13-10-2020	SHREYA DAS SAHA Vs S. BHASKAR	S.D VIJAYALAKSHMI
50	O.S. 639/2018 (SUMMONS) IA/1/2018 IA/2/2018	13-10-2020	K.N SRINIVAS RAO Vs P. VEERANNA	C. N KRISHNA REDDY
51	O.S. 687/2018 (SUMMONS) IA/1/2018 IA/2/2018	13-10-2020	RAJAPPA Vs MANJUNATH	V. VIJAYASEKHAR GOWDA
52	O.S. 727/2018 (SUMMONS) IA/1/2018 IA/2/2018	13-10-2020	H.A LOKESH Vs VENKATARAMANAPPA	L.P. R
53	O.S. 731/2018 (SUMMONS) IA/1/2018	13-10-2020	H. SAGAYARAJ Vs S. DOMENIC	LAKSHMY IYENGAR ASSOCITAES JAYARAM V.
54	O.S. 743/2018 (SUMMONS) IA/1/2018	13-10-2020	D. VENUGOPAL Vs NAGAMANI	V. ANAND
55	O.S. 757/2018 (SUMMONS) IA/1/2018	13-10-2020	C. SATHEESH KUMAR Vs M. NARAYANA	RANGANATH REDDY
56	O.S. 807/2018 (SUMMONS) IA/1/2018	13-10-2020	BISWABRATA PAL Vs S. BHASKAR	S.D VIJAYA LAKSHMI
57	O.S. 831/2018 (SUMMONS) IA/1/2018 IA/2/2018	13-10-2020	KEERTHI HARMONY OWNERS WELAFRE ASSOCIATION REP BY AKSHAY DHARWAD Vs A. KRISHNA MURTHY	BEENA
58	O.S. 859/2018 (SUMMONS) IA/1/2018	13-10-2020	J.P NANI SHETTY Vs TARA RAMACHANDRA	SOMSHEKAR
59	O.S. 937/2018 (SUMMONS) IA/1/2018	13-10-2020	K.Y BASAVARAJU Vs MUNIYAMMA	BASAVARAJU BELAVANGALA

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
60	O.S. 999/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/4/2018 IA/3/2018	13-10-2020	SUNNY KULATHAKAL Vs RAJA K.	DILRAJ ROHITH SEQUERIA
61	O.S. 1165/2018 (SUMMONS) IA/1/2018 IA/2/2018	13-10-2020	ASHA PRABHAKAR RAO REP BY AUGUSTINE D LIMA Vs P. MUNIRAJU	CYRIL PRASAD PAIS
62	O.S. 1235/2018 (SUMMONS) IA/1/2018	13-10-2020	SREE PROPERTIES REP BY CHINTA SATHYANARAYANA AND VIJAYA BHASKAR Vs JAYARAM REDDY	ASHOK HANDE
63	O.S. 1289/2018 (SUMMONS) IA/1/2018	13-10-2020	ANTHONY SWAMY Vs C. SRINIVAS	LAKSHMIPATHY REDDY
64	O.S. 1305/2018 (SUMMONS) IA/1/2018	13-10-2020	MANOJ KUMAR Vs M BALASUBRAMANIAN	MURALIDHARAN D AND ASSOCIATES
65	O.S. 1309/2018 (SUMMONS) IA/1/2018	13-10-2020	LALITHA Vs K.M. SOMASHEKAR	DINESH GOANKER ASSOCIATES
66	O.S. 1361/2018 (SUMMONS) IA/1/2018	13-10-2020	BATTULA VASUNDHARA DEVI ALIAS A. VASUNDHARA DEVI REP BY A SUBBA RAO Vs K. SATYANARAYANA	B.M ASSOCIATES
67	O.S. 1375/2018 (SUMMONS) IA/1/2018	13-10-2020	C K MATHEW Vs MERIYAMMA ALIAS CHINNAMMA	V.J.BENJAMINE
68	O.S. 1421/2018 (SUMMONS) IA/1/2018	13-10-2020	SANDYAGU Vs KUSUMA RAJASHEKAR	VINAY T R
69	O.S. 1493/2018 (SUMMONS) IA/1/2018	13-10-2020	G. NAGAPPA Vs R. SOMASHEKAR	VISHWANATH HIEMATH.
70	O.S. 1507/2018 (SUMMONS) IA/1/2018	13-10-2020	S.V. MURALI Vs K. JAYARAMU	K. SURESH REDDY
71	O.S. 141/2019 (SUMMONS) IA/1/2019 IA/2/2019	13-10-2020	GOWRISHANKAR PRASAD Vs J. SATISH	RAJ AND RAJ ASSOCIATES
72	O.S. 155/2019 (SUMMONS) IA/1/2019	13-10-2020	B. ANAND Vs H. ZARAH IQBAL	N. NAGARAJU

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
73	O.S. 211/2019 (SUMMONS) IA/3/2019 IA/1/2019 IA/2/2019	13-10-2020	M ANJANAPPA Vs NARAYANAPPA	G.H NAIDIGER
74	O.S. 273/2019 (SUMMONS) IA/1/2019	13-10-2020	ANITA SAXENA REP BY INDRAJEET SINGH Vs RAMESH PUTTASWAMY	B.S JEEVAN KUMAR
75	O.S. 307/2019 (SUMMONS) IA/1/2019	13-10-2020	ASHOK NAIR Vs G. VEERABHADRAIAH	B.S JEEVAN KUMAR
76	O.S. 317/2019 (SUMMONS) IA/1/2019	13-10-2020	MUNIRAJU Vs A. GOWRAMMA	M. MOHAN KUMAR
77	O.S. 371/2019 (SUMMONS) IA/1/2019	13-10-2020	USHADEVI Vs T. NAGARAJU ALIAS BAZAR NAGARAJ	R. HEMANTH RAJ
78	O.S. 373/2019 (SUMMONS) IA/1/2019	13-10-2020	T. MEGASHRI Vs T. NAGARAJU ALIAS BAZAR NAGARAJ	R. HEMANTH RAJ
79	O.S. 427/2019 (SUMMONS) IA/1/2019	13-10-2020	MUNITHAYAMMA Vs VENKATARAMANAPPA	K. N NARAHARI RAO
80	O.S. 529/2019 (SUMMONS) IA/1/2019	13-10-2020	SUGGANAHALLI THIMMAIAH Vs M. RAMESH	M. SHIVARAJA
81	O.S. 705/2019 (SUMMONS) IA/1/2019 IA/2/2019	13-10-2020	MANJULA. J. Vs RAVINDRA KUMAR. T.	B. V. M.
82	O.S. 977/2019 (SUMMONS) IA/1/2019	13-10-2020	M. VENKATESH Vs MAHIMAPPA	H.M. SOMASHEKARIAIAH
83	O.S. 1103/2019 (SUMMONS) IA/1/2019	13-10-2020	MIRAJ UI EIN Vs MOHAMMED YOUNUS	K R SRINIVASAPPA
84	O.S. 1407/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	13-10-2020	VENKATA SUBRAMANIAN Vs ALMOND TREE OWNERS WELFARE ASSOCIATION REP BY RUPESH CHAVDA	SIDDHARTH SUMAN
85	O.S. 109/2020 (SUMMONS) IA/1/2020 IA/3/2020 IA/2/2020	13-10-2020	MALLIKA KHANUM REP BY MAZHAR AHMED Vs STATE OF KARNATAKA REP BY ITS SECRETARY, REVENUE DEPARTMENT	MOHAMED NASIRUDDIN
86	O.S. 247/2020 (SUMMONS) IA/1/2020	13-10-2020	GANGAMMA Vs BHAGHYAMMA	S.G. VENKATACHALAPATHY

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
87	O.S. 597/2020 (SUMMONS) IA/1/2020	13-10-2020	B BASAVARAJ REP BY SRINIVASA S T Vs YASHODHAMMA	SATEESHA
88	O.S. 601/2020 (SUMMONS) IA/1/2020	13-10-2020	MASTER DEEPAK REDDY REP BY R SHOBHA Vs RAGHAVAREDDY	T.N SHIVA REDDY
89	O.S. 199/2018 (NOTICE) IA/1/2018 IA/2/2018	13-10-2020	RENUKA Vs JAYA BHARATHI	V.B. SHIVAKUMAR
90	O.S. 1315/2012 (HEARING) IA/1/2012 IA/2/2012	13-10-2020	HARSHA G.V. Vs THE BANGALORE DEVELOPMENT AUTHORITY	SHIVARAMA .A
91	O.S. 1068/2013 (HEARING) IA/1/2013	13-10-2020	KRISHNACHARI B. Vs PRAKASHACHARI	JANARDHANA.G
92	O.S. 1387/2013 (HEARING) IA/1/2013	13-10-2020	S.K. BASAVARJAN Vs K.S. HUCHAVEERAPPA	KUMAR AND BHAT
93	O.S. 729/2015 (HEARING) IA/1/2015	13-10-2020	HASEENA BEGUM Vs SADASHIWAM BHARATHI	R.B.SADASIVAPPA AND G.B.NANDISH GOWDA
94	O.S. 285/2016 (HEARING)	13-10-2020	B CHITTY BABU Vs MEKKA MASJID REP BY IMAM SAB	L MALLIKARJUNA
95	O.S. 677/2016 (HEARING) IA/1/2016	13-10-2020	R.RADHA Vs HANUMANTHARAYAPPA	RAAGHAVENDRA B.P,
96	O.S. 117/2017 (HEARING) IA/1/2017	13-10-2020	RAJAPPA B M Vs MUNIYAPPA	K.VILASINI
97	O.S. 1541/2018 (HEARING) IA/1/2018 IA/2/2018	13-10-2020	N.G. VISHWANATHA Vs SYED JAFFAR	A, CHANDRACHUD
98	O.S. 1493/2012 (EVIDENCE.) IA/1/2012	13-10-2020	M.LAXMANAPPA Vs M.NARASIMHAIAH	M.SHIVARAJA
99	O.S. 1523/2012 (EVIDENCE.) IA/1/2012	13-10-2020	SAVITHA Vs SUMITRA	K.RAMESH
100	O.S. 1539/2012 (EVIDENCE.) IA/1/2012	13-10-2020	KOLTE PATIL DEVELOPERS LIMITED REPTD BY NARESH A PATIL Vs SYED MUNEER	VISHWANATH BG L
101	O.S. 95/2013 (EVIDENCE.) IA/1/2013	13-10-2020	K.S.SUNAMI ANDAD Vs FAIROZA BEGUM	

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
102	O.S. 1563/2013 (EVIDENCE.) IA/1/2013	13-10-2020	RATNAMMA Vs PRAMOD KUMAR D.S.	N. Jagadish and others
103	O.S. 309/2014 (EVIDENCE.) IA/1/2014	13-10-2020	R. KUMAR Vs M. SATYANARAYAN	B. N. SURESH
104	O.S. 403/2014 (EVIDENCE.) IA/1/2014	13-10-2020	MUNIKAVERAPPA Vs Y.S. RAMASWAMIAIAH	MANJUNATH T.G.
105	O.S. 417/2014 (EVIDENCE.) IA/1/2014	13-10-2020	SRINIVAS B.K. Vs B.N. CHENNAIAH	G.S.BALAGANGADHAR
106	O.S. 447/2014 (EVIDENCE.) IA/1/2014	13-10-2020	KRISHNA PRASAD Vs MANJESH KUMAR	K.VENKATESH
107	O.S. 1289/2014 (EVIDENCE.) IA/1/2014	13-10-2020	A.VIJAYA KUMAR Vs MUNEGOWDA	P.VENKATA SHIVA REDDY
108	O.S. 1423/2014 (EVIDENCE.)	13-10-2020	P.MUNE GOWDA Vs SAROJAMMA ALIAS PILLAMMA	K.A.H
109	O.S. 1505/2014 (EVIDENCE.)	13-10-2020	SAROJAMMA Vs P. ASNATH BEEVI	B. S. NARAYANA GOWDA
110	O.S. 67/2015 (EVIDENCE.) IA/1/2015	13-10-2020	LALITHA Vs S.VASANTHA GEORGE	S.MANJUNATH
111	O.S. 93/2015 (EVIDENCE.) IA/1/2015	13-10-2020	ABDUL SALAM Vs GAIB SAB	JAGADISH S HALASHETTI
112	O.S. 879/2015 (EVIDENCE.) IA/1/2015	13-10-2020	CHANDRAMMA Vs PANDURANGA REDDY	S. SRINIVASA MURTHY
113	O.S. 927/2015 (EVIDENCE.) IA/1/2015	13-10-2020	PADMAVATHI Vs K.THANUJA	S SRINIVASA MURTHY
114	O.S. 929/2015 (EVIDENCE.) IA/1/2015	13-10-2020	MUNIREDDY Vs K.THANUJA	S SRINIVASA MURTHY
115	O.S. 933/2015 (EVIDENCE.) IA/1/2015 IA/2/2015 IA/3/2015	13-10-2020	RAMAMURTHY Vs MUNIRANGAMMA	BALU ASSOCIATES
116	O.S. 1153/2015 (EVIDENCE.)	13-10-2020	M.BALARAMA MURTHY Vs THULASAMMA	VEEMA REDDY AND ASSOCIATES
117	O.S. 1495/2015 (EVIDENCE.) IA/1/2015	13-10-2020	PUSHPA Vs M.ARMUGAM	UMESHA M,

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
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Cause List Date: 02-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
118	O.S. 1539/2015 (EVIDENCE.) IA/1/2015	13-10-2020	BALASUBRAMANYA Vs MAHALAKSHMI	ABIJITH M M
119	O.S. 353/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	13-10-2020	L. VENKATAMMA Vs M. ANANDA NAIDU	M.G.C
120	O.S. 47/2019 (EVIDENCE.) IA/3/2019 IA/1/2019 IA/2/2019	13-10-2020	N MADAPPA Vs THE COMMISSIONER	MANIVANNAN .G.
121	O.S. 471/2020 (OBJECTIONS) IA/1/2020	13-10-2020	MANJUNATHA G ALIAS MANJUNATHA GOVINDAPPA Vs RAGHAVENDRA M	JOHN PAL